

Government of Jammu and Kashmir  
**Department of Law, Justice and Parliamentary Affairs**  
Civil Secretariat, Srinagar/Jammu

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**Subject:-** Appointment of Officer In-charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 15318 –JK(LD) of 2023**  
**DATED:- 15 - 11 - 2023**

Sanction is hereby accorded to the appointment of Officers of SKPA Udhampur as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the case indicated against each including Contempt Petition, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

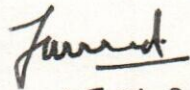
Sd/-  
**(Achal Sethi)**  
Secretary to Government

No:-LAW-OIC/27/2023-10

Dated: - 15 .11.2023

**Copy to the:-**

1. Learned Advocate General, J&K.
2. Financial Commissioner (Addl. Chief Secretary)Home Department, J&K
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Director Prosecution J&K
7. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
8. Director Litigation, Srinagar/ Jammu.
9. Officer In-Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary, J&K.
11. Private Secretary to Law Secretary, J&K.
12. In-charge Website.
13. Government Order file.
14. Concerned file.

  
15.11.23  
**(Jawad Murtaza Khan)**  
Assistant Legal Remembrancer

**Annexure to the Government Order No.15318 -JK(LD) of 2023 dated:- 15 -11-2023**

S.No.	Case Title	Appointment of OIC
1.	Ashok Kumar v/s Collector Land Acquisition & Ors.	Sh. Ashish Gupta, DySP, Asstt. Director SKPA Udhampur
2.	OWP No. 839/2015 title Kudhmukhtar Dev v/s State & Ors	Sh. Ashish Gupta, DySP, Asstt. Director SKPA Udhampur
3.	SWP No. 2961/2018 title Farooq Ahmad v/s State of J&K	Sh. Ashish Gupta, DySP, Asstt. Director SKPA Udhampur
4.	SWP No. 2648/2017 CCT(S) No. 340/2019 title Mohd Younus Wagay v/s State & Ors	Sh. Ashish Gupta, DySP, Asstt. Director SKPA Udhampur
5.	Title Bansi lal & Others v/s State & Ors	Sh. Ashish Gupta, DySP, Asstt. Director SKPA Udhampur
6.	WP No. 591/2017 RESSW No. 46/2018 title Charan Dass v/s State & Ors.	Sh. Ashish Gupta, DySP, Asstt. Director SKPA Udhampur
7.	SWP No. 408/2019 title Zafar Mahdi v/s State & Ors	Sh. Sukhvir Singh, DySP, Asstt. Director SKPA Udhampur
8.	OWP No. 1058/2014 IA No. 1422/2014 title Raj Kumar v/s State & Ors.	Sh. Sukhvir Singh, DySP, Asstt. Director SKPA Udhampur
9.	SWP No. 2645/2012 LPA No. 251/2019 title Nissar Ahmad Shah & Ors v/s State & Ors.	Sh. Sukhvir Singh, DySP, Asstt. Director SKPA Udhampur
10.	SWP No. 2609/2019 LPA No. 251/2019 title Munish Kumar & Ors v/s State & Ors	Sh. Sukhvir Singh, DySP, Asstt. Director SKPA Udhampur
11.	SWP No. 2069/2002 CPSW No. 731/2017 title Surinder Singh v/s SP Vaid DGP Jammu & Ors.	Sh. Sukhvir Singh, DySP, Asstt. Director SKPA Udhampur

*Jammu*